

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(18) T.C.P. No.33/397-398/(MB)/2011

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 02.04.2018

NAME OF THE PARTIES : Sanjay Suryaprakash Mehta.
V/s
SKG Consultants & Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 397-398.

ORDER

1. The Learned Representatives of both the sides are present.
2. Partly heard. Arguments not yet completed.
3. The matter is adjourned to **14.05.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

02.04.2018.

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